

f
ITEM NO.105

Court No.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 992 OF 2007

M.P. STATE

Appellant (s)

VERSUS

PRADEEP KUMAR GUPTA

Respondent(s)

(With office report)

Date: 16/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Appellant(s) Mr. K. Vijay Kumar
for Ms. Vibha Datta Makhija, Adv.

For Respondent(s) Mr. Archisaman Chaudhury, Adv.
Mr. Jitendra Mohan Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties. As the
learned counsel for the parties are asking for little
more time to get ready, put up on Wednesday, the 18 th May,
2011.

(DEEPAK MANSUKHANI)
Court Master

(RENU DIWAN)
Court Master